

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 4076
TO BE ANSWERED ON 17th JULY, 2019

EXPORT OF MARINE PRODUCTS

4076. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether major part of Indian marine products are exported to the European Union (EU);
- (b) if so, the details thereof;
- (c) whether countries of European Union have placed/proposes to place some procedural ban on export of marine products from India;
- (d) if so, the details thereof;
- (e) whether Indian marine products export sector would have to face problems due to the same; and
- (f) if so, the action being taken by the Government in this regard?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री हरदीप सिंह पुरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI HARDEEP SINGH PURI)

(a) Yes, sir. European Union (12.96% of export value in USD) continued to be the third largest export destination for marine products after USA (34%) and South East Asia (21.7%).

(b) The details of marine products export to EU and its share in the total marine products export from India is provided in the table below:-

Year	Total Exports			Export to EU			% Share		
	Qty (MT)	Value		Qty (MT)	Value		Qty (MT)	Value	
		Rs. (In Crores)	US\$ (in Million)		Rs. Crs	Min. US\$		Rs. Crs	Min.US\$
2018-19	1356098	46085.70	6670.37	159274	6000.93	864.16	11.75	13.02	12.96
2017-18	1377244	45106.89	7081.55	190314	7115.96	1116.74	13.82	15.78	15.77
2016-17	1134948	37870.90	5777.61	189833	6892.19	1038.59	16.73	18.20	17.98

(c) No Sir, European Union have not placed any procedural ban on export of marine products from India.

(d) Not Applicable.

(e) & (f) Does not arise.
